

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
17-11-2022 AT 11:00 AM THROUGH VIDEO CONFERENCE

IA (IBC) 1298, 1299 & 1300/2022 in Company Petition IB/107/2021
U/s 7 of IBC, 2016

IN THE MATTER OF:

Vemuri Ravi Kumar

...Financial Creditor

Vs

Bhrigu Infra Pvt Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. AJAI DAS MEHROTRA, HON'BLE MEMBER (TECHNICAL)**

O R D E R

IA (IBC) 1300, 1299 & 1298/2022: -

Ld. Counsel Dr. Uma Shanker Gollapudi for the applicant present. Ld. RP Mr. Pavan Kankani present.

At request of the counsel, hearing deferred. For hearing all the applications, matter adjourned to 05.12.2022.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)